

(a) whether Government enquired into the poor performances of the Indian hockey teams in the Olympics (1984) and Asian Cup (1985); and

(b) what steps are proposed to be taken to streamline the Indian Hockey Federation and other sports bodies in the country so that future teams for international tournaments are properly selected and trained?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAI-CHANDRA SINGH): (a) On looking into the matter, it has been found that the performance of Indian hockey team in the 1984 Olympics, where it did not lose any match in its group except to Australia, and in the Asian Cup, 1985, where it lost the final match narrowly cannot be considered poor although it was expected to do better.

(b) Government do not interfere in the internal affairs of national sports federations nor in the selection of teams. All possible assistance for the training of teams is being already provided.

**Effective co-ordination between the sports authority of India and other sports bodies**

1007. SHRI H. L. KAPUR:

SHRI MURLIDHAR CHAN-  
DRAKANT BHANDARE:

Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 543 given in the Rajya Sabha on the 21st March, 1985 and state:

(a) whether the role envisaged for the Sports Authority of India is likely to overlap with the functions assumed by the National Institute of Sports, Patiala; and

(b) whether there is any proposal under Government's consideration to strike effective co-ordination between

these two bodies and other Government agencies engaged in the field of development and promotion of sports?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAI-CHANDRA SINGH): (a) Both the bodies will continue to perform their assigned tasks with mutual cooperation.

(b) There is already good coordination between the different agencies.

**Performances of the Indian participants in the Olympic Games**

1008. SHRI H. L. KAPUR:

SHRI MURLIDHAR CHAN-  
DRAKANT BHANDARE:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken note of the fiasco of Indian participants in the last Olympic Games held in Los Angeles in August-September 1984;

(b) whether there is any proposal under Government's consideration to fix responsibility in this regard and to ensure that such poor performances by badly trained and unwisely selected sportsmen for international meets are not repeated; and

(c) whether the findings in this regard are proposed to be made public?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAI-CHANDRA SINGH): (a) Government does not view Indian participation in Los Angeles Olympics as fiasco.

(b) and (c) Do not arise.